

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-44/2004/5590/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C.B. Gogoi,  
Member, MACT No. 3,  
Kamrup (M), Guwahati.

Dated Guwahati, the <sup>th</sup> 28 June, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No.MACT No. 3/2024/674, dtd. 27.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave from 01.07.2024 to 03.07.2024, along with station leave permission, from the morning of 30.06.2024 till the morning of 04.07.2024.** The Member, MACT No. 1, Kamrup (M), Guwahati, in his absence, the Member, MACT No. 2, Kamrup (M), Guwahati, in his absence, the District & Sessions Judge, Kamrup (M), and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-44/2004/5591-5594/A, dated , 28-06-24**  
Copy to:

1. The Member, MACT No. 1, Kamrup (M), Guwahati.
2. The Member, MACT No. 1, Kamrup (M), Guwahati.
3. The District & Sessions Judge, Kamrup (M).
- ✓ 4. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**